

List of Claim's up to 04/10/2021

In the Matter of M/s India Sports Flashes Private Limited

S.No	Name of the Operational Creditor	Address	Amount Claimed (Amt in Rs)	Amount Collated (Amt in Rs)	% Of Voting Share
1	KDH Travels Pvt Ltd	N -63 Kirti Nagar Main Market Kirti Nagar New Delhi	816,756	Under verification	10
2	Satguru Holidays (India) Pvt Ltd	Unit No-217, 2nd floor ILD Trade center Sector 47 Gurugram Haryana	569,532	Under verification	7
3	Praveen Khanna	N-35 Kirti Nagar New Delhi 110015	952,822	Under verification	12
4	Adarsh Kumar Sarna	L-57 Kirti Nagar New Delhi 110015	297,936	Under verification	4
5	Anand Kumar Sarna	F-96 Kirti Nagar New Delhi -110015	243,731	Under verification	3
6	Manoj Srivastava Media Corps Private Ltd	45 – A , Vijay Mandal Enclave, Hauz Khas , South Delhi -110016	29,88,222	Under verification	37
7	Deepak Kohli	Chamber 24-25 , Patiala House Courts New Delhi-110001	6,33,000	Under verification	8
8	Mr Shitij Oberio	J-171 , DLF New Town Heights , Sector 86 , Gurgaon , Haryana 122004	2,50,848	Under verification	3
9	Mr Anubhav Gupta	B – 35 , Lower Ground Floor , Defence Colony , New Delhi - 110024	12,43,195	Under verification	16
Total			79,96,042		100

The list of Operational Creditors is based on proof of claims received as is subject to updates, modification and variations based on an on-going verification While every effort has been made to screen the proof of claims received and collate the list of creditors out of enormous number of claims received, this list may change or get updated also we have not received complete books of accounts from Corporate Debtor further there is also mismatch of amounts appearing in corporate debtors books and operational creditors books further missing of invoice booking in corporate debtors books and also Form E for AR on behalf of employees are still awaited so all claims received are under detailed verification stage also we have not received revised claims amounts from operational creditors after queries raised via separate emails sent to all operational creditors on 04.10.2021 and consolidated email sent to all operational creditors about provisional acceptance of claims on 06.10.2021.



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